

IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH
ON THE DAY OF Friday THE 21st Day Of February 2025
COURT HALL NO 8 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE RAVI V HOSMANI

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/App'l/Comp & Adv

Resp & Adv

MATTER PERTAINS TO KALABURAGI BENCH

NON-COMPLIANCE OF OFFICE-OBJNS FOR 5TH TIME

1	RP 200040/2024	(,)	PET: SHANKAR SANGANAGOUDA V BIRADAR	RES: SHIVAKANTHAMMA AND ORS AND OTHERS
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